

**DECLARATION OF ASSETS & LIABILITIES BY MEMBER OF LEGISLATIVE ASSEMBLY
OF BIHAR**

I, Sanjay Saraogi son of Shri Parmeshwar Lal Saraogi aged 41 years, resident of Mohalla- Saifullaganj, P.S.-L.N.M.U., District-Darbhanga (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AJPS4743 E	2010-11	839251.00
1(a)	HUF	AAQHS4388 M (HUF)	2010-11	350000.00
2.	Spouse-	BOXPS2956 K	2010-11	718686.00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(2) That I give herein below the details of the assets (movable and immovable etc.) of myself, HUF my spouse and all dependents: As on 31st March, 2011

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self & HUF	Spouse	Dependent - I
(i)	Cash in hand	4896.00(Individual) 282991.00(HUF)	28476.00	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	298028.00 (S.B.) S.B.I.Darbhanga S.B.I.Patna Axis Bank, Darbhanga	112450.00 (F.D.) Sahara India & Dena Bank ,Darbhanga 84767(S.B.) Dena Bank, Darbhanga	NIL

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			Axis Bank, Darbhanga	
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/Mutual Funds and others and the amount.	395975.00 (Individual 90000.00(HUF)	181100.00	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	1031195.00	218853.00	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	1523732.00	200000.00	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Model-2005 Mahindra Scorpio Turbo BR.07P/0837 Rs.849406		NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	400000.00 (Individual) 250000.00(HUF) Gold 200 gram Silver 150 gram	850000.00 Gold 400 gram Silver 1525 gram	NIL
(viii)	Any other assets such as value of Claims/interest	416104.00(HUF) Rifle-40000.00		NIL
(ix)	Gross Total value	5582327.00	1590876.00	NIL

B. Details of Immovable assets :

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self & HUF	Spouse	Dependent - 1
(i)	Agricultural Land Location(s) Survey number(s)		Sonhan Basudeopur, Darbhanga 1391(0) 1827(N)	NIL
	Area (Total measurement in acres)		1 Katha 15 Dhur	NIL
	Whether inherited property (Yes or NO)		NO	NIL
	Date of purchase in case of self acquired property		12.11.1997	NIL
	Cost of Land (in case of purchase) at the time of purchase		35000.00	NIL
	Any Investment on the land by way of development,		NO	NIL

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	construction etc.			
	Approximate Current market value		1500000.00	NIL
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s)	Saifullaganj, Station Road, Darbhanga 7456,7468, 7469,7470, 7471,7472	Khandwe Nagar, Satpur Nashik-7 Plot No.1	NIL
	Area (Total measurement in sq. ft.)	.1Katha 5 Dhur	570 Sq.Mitre	NIL
	Whether inherited property (Yes or NO)	NO	No	NIL
	Date of purchase in case of self acquired property	18.6.2002	24.8.1998	NIL
	Cost of Land (in case of purchase) at the time of purchase	50000.00	319476.00	NIL
	Any Investment on the land by way of development, construction etc.	NO	NO	NIL
	Approximate Current market value	2300000.00	1200000.00	NIL
(iii)	<u>Commercial Building</u> (including apartments) -Location(s) -Survey number(s)		Mirzapur, Rajkumarganj, Darbhanga 8052,8057,8058, New(343) 7 Dhur 19 Dhurki	NIL
	Built up Area (Total measurement in sq. ft.)		863 Sqft	NIL
	Whether inherited property (Yes or NO)		NO	NIL
	Date of purchase in case of self acquired property		27.3.2009	NIL
	Cost of property (in case of purchase) at the time of purchase		472927.00	NIL
	Any Investment on the property by way of development, construction etc.		Land with building	NIL
	Approximate Current market value		3000000.00	NIL
(iv)	<u>Residential Building</u> (including apartments) -Location(s) -Survey number(s)	Samsrganj, Gandhi chowk, Darbhanga 12781,12784,12785 ,12786, 12789,12790,12791 ,12792/ 107,107(A) 108(B)	Samsrganj, Gandhi Chowk, Darbhanga 12781,12784,12 785, 12786,12789,12 790, 12791,12792	NIL
	Area (Total measurement in sq. ft.)	3 Katha 5 Dhur	12 Dhur	NIL
	Built up Area (Total measurement in sq.	3 katha 5700 Sqft	6 Dhur	NIL

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	ft.)			
	Whether inherited property (Yes or NO)	YES	NO	NIL
	Date of purchase in case of self acquired property	NO	22.7.2006	NIL
	Cost of property (in case of purchase) at the time of purchase		200000.00	NIL
	Any Investment on the land by way of development, construction etc.			NIL
	Current Market value	Rs.6000000.00 Joint assets self share 1/3 =2000000.00	2000000.00	NIL
(v)	Other (such as interest in property)			NIL
(vi)	Total of Current Market Value of (i) to (v) above	4300000.00	7700000.00	NIL

(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self & HUF	Spouse(s)	Dependent - 1
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Unsecured Loan. Name(s) Amount outstanding Nature of loan	2127183.00 (Unsecured Loan)	25000.00(Unsecured)	NIL
	Any other liability	NIL	NIL	NIL
	Grand total of liabilities	2127183.00	25000.00	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	NO	NO	NO
	Dues to department dealing with supply of water	NO	NO	NO
	Dues to department dealing with supply of electricity	NO	NO	NO
	Dues to department dealing with supply of telephones/mobiles	NO	NO	NO
	Dues to department dealing	NO	NO	NO

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	with government transport (including aircraft and helicopters)			
	Income Tax Dues	NO	NO	NO
	Wealth Tax Dues	NO	NO	NO
	Service Tax Dues	NO	NO	NO
	Municipal/ Property Tax Dues	NO	NO	NO
	Sales Tax Dues	NO	NO	NO
	Any Other Dues	NO	NO	NO
(iii)	Grand Total of all Govt. dues	NO	NO	NO

Details of Assets and Liabilities in rupees				
	Description	Self & HUF	Spouse	Dependent-1
A.	Moveable Asset (Total value)	5582327.00	1590876.00	NIL
B.	Immovable Asset			NIL
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	50000.00	1027403.00	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	4300000.00	7700000.00	NIL
C.	Liabilities			NIL
	(i) Government dues (Total)	NIL		NIL
	(ii) Loans from Bank, Financial Institution and other (Total)	2127183.00	25000.00	NIL

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 3 and 4 above.

Verified at Darbhanga this the...30th day of...December... 2011

(Signature)